

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 441
CP/31/ND/2024

IN THE MATTER OF:

CHAVI TOLANI	...	Applicant
Versus		
KAMALASHA EXPORTS PRIVATE LIMITED	...	Respondent

Under Section 241-242

Order delivered on 04.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rahul Gupta
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **30.07.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)